

(b) The demand and supply of electricity in terms of energy and peak during the last three years was as under:

Year	Energy		Peak	
	Requirement (BU)	Availability (BU)	Demand (MW)	Met (MW)
2007-08	739.343	666.007	108,866	90,793
2008-09	777.039	691.038	109,809	96,785
2009-10*	830.300	746.493	118,472	102,725

* Figures provisional

(c) The 17th Electric Power Survey Committee (EPSC) has in its report in March, 2007 projected year-wise electrical energy requirement and peak demand in the country upto 11th Plan period and long term projection for the terminal year of 12th Plan (2016-17) and 13th Plan (2021-22). As per the Report, projections of Electrical Energy Requirement and Peak Demand for the years 2010-11 and 2011-12 (11th Plan) and long term projections for terminal year of 12th Plan *i.e.* 2016-17 are given below:-

	2010-11	2011-12	2016-17
Energy Requirement (BU)	906.316	968.659	1392.066
Peak Demand (MW)	1,41,678	1,52,746	2,18,209

While the targets for generation capacity addition in the country are fixed for a Five-year Plan, the targets of electricity generation are decided on year to year basis. The electricity generation target for the year 2010-11 has been fixed as 830.757 BU comprising 690.857 BU thermal, 12 BU nuclear, 111.352 BU hydro and 6.548 BU import from Hydro Power Stations located in Bhutan.

Agreement on hydro power generation with Bhutan

2566. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of POWER be pleased to state:

(a) whether Government has signed an agreement with the Bhutan Government regarding hydro power generation;

(b) if so, the details thereof;

(c) the benefits that are likely to accrue from the project to both the countries;

(d) whether objections have been raised against any public investments in hydro power projects in Bhutan; and

(e) if so, the facts thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) Ongoing cooperation between India and Bhutan in the hydropower sector is covered under the 2006 Agreement on cooperation in Hydropower between the two countries and the Protocol to the 2006 agreement signed in March, 2009 thereof. Under the Protocol, Government of India has agreed to develop 10,000 MWs of hydropower in Bhutan for export of surplus power to India by 2020.

(c) The surplus power from hydropower projects would be purchased by Government of India. Bhutan will get the proceeds from the sale of this power.

(d) and (e) No objection has been received against the investment proposed in hydropower projects in Bhutan.

Completion of gas-based power projects

2567. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

SHRI M.V. MYSURA REDDY:

Will the Minister of POWER be pleased to state:

(a) whether a large number of gas-based power projects have not been commissioned for want of adequate and uninterrupted supply of gas;

(b) if so, the details of such projects and slippage in capacity addition as a result thereof;

(c) by when these projects are likely to be commissioned; and

(d) the steps being taken by Government to ensure the uninterrupted supply of gas for these power projects?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI) : (a)

No, Sir. No gas based power projects in the country is awaiting commissioning for want of gas. All the existing gas based power plants and those plants scheduled for commissioning in 2009-10, having pipeline connectivity with KG-D6 and HVJ have been allocated gas by Empowered Group of